

**IN THE SUPREME COURT OF INDIA**  
**CRIMINAL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NOS.8888-8889 OF 2014**  
**WITH**  
**CRIMINAL MISCELLANEOUS PETITION NOS.22560-22561 OF 2013**  
(Applications for exemption from filing official translation )

SAKTU ... Petitioner(s)  
VERSUS  
STATE OF U.P. AND ORS. ... Respondent(s)

**OFFICE REPORT**

The matters above mentioned were listed before the Hon'ble Court on 8.10.2013 when the Court was pleased to pass the following order:

**"Permission to file SLP is granted.  
Issue notice."**

**Special Leave Petition (Crl.) No.8888 of 2013**

Accordingly Show Cause Notice was issued to both the respondents.

AD card duly signed has been received from respondent No.1/State but no one has entered appearance on its behalf.

Mr. Nitin Kumar Thakur, Advocate is representing respondent No.2 and has filed Counter Affidavit on his behalf. Copy of the Counter Affidavit is enclosed at page Nos.119 to 121.

Service of Show Cause Notice is complete.

**Special Leave Petition (Crl.) No.8889 of 2013**

Accordingly Show Cause Notice was issued to all the seven respondents through Registered Post A.D.

AD card duly signed has been received from respondent No.1/State but no one has entered appearance on its behalf.

Mr. P.N. Puri, Advocate has on caveat entered appearance on behalf of respondent Nos. 2 to 7.

Service of Show Cause Notice is complete.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED this the 1st day of August, 2014.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Mukesh K. Giri, Advocate
2. Mr. Nitin Kr. Thakur , Advocate

c3/sk

ASSISTANT REGISTRAR